

**Before the Appellate Tribunal for Electricity**  
(Appellate Jurisdiction)

**Appeal No. 216 of 2013**

**&**

**I.A. No. 295 of 2013**

**Dated : 13<sup>th</sup> December, 2013**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. Rakesh Nath, Technical Member**

**Chhattisgarh State Power Distribution Co. Ltd. ... Appellant(s)**

**Versus**

**Chhattisgarh State Electricity**  
**Regulatory Commission & Ors.**

**...Respondent(s)**

**Counsel for the Appellant (s) : Ms. Suparana Srivastava**  
**Mr. A. Bhatnagar**

**Counsel for the Respondent(s): Mr. C.K. Rai for R.1**

**ORDER**

The learned counsel for the Respondent Nos. 2 & 3 seeks further time to file the reply. Accordingly, she is directed to file the same on or before 06.01.2014 after serving copy on the other side.

Post the matter on **21.01.2014.**

**(Rakesh Nath)**  
**Technical Member**

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**

Ts/js